## GOVERNMENT OF MANIPUR SECRETARIAT: HEALTH DEPARTMENT

## ORDERS BY THE GOVERNOR OF MANIPUR

Imphal, the 26th July, 2021

No. MED-1706/12/2020-HS-HEALTH: In partial modification of previous order of even number dated 30<sup>th</sup> June, 2021, the Governor of Manipur is pleased to order that persons entering Manipur from outside the State, who have been fully vaccinated with two doses of COVID vaccine, shall be exempted from producing negative COVID testing reports or from mandatory testing on arrival at Imphal Airport or at entry points at Mao Gate and Jiribam, on the condition that at least 15 (fifteen days) should have been completed from the date on which the second dose of COVID vaccine was administered.

**2.** They should produce a valid certificate depicting the fully vaccinated status of the person with two doses of COVID vaccine with the certificate clearly indicating the date on which the second vaccine dose was received.

This order comes into force with immediate effect.

By Orders & in the name of Governor;

(Soiminlian Lengen)

a 12/7/21

Deputy Secretary (Health & Family Welfare)
Government of Manipur

## Copy to:

- 1. Secretary to the Hon'ble Governor of Manipur
- 2. Secretary to the Hon'ble Chief Minister of Manipur
- 3. Staff Officer to Chief Secretary, Government of Manipur
- 4. Staff Officer to DGP, Manipur
- 5. Principal Secretary (Health & FW), Government of Manipur
- 6. All Deputy Commissioners, Manipur
- 7. All Superintendents of Police, Manipur
- 8. Director of Health Services, Manipur
- 9. Airport Director, Imphal International Airport
- 10. All Chief Medical Officers, Manipur
- 11. File